

- (i) Third Report on Action Taken by the Government on the recommendations contained in the Nineteenth Report (Fifteenth Lok Sabha) of the Committee on the subject 'Allocation and Pricing of Gas' relating to the Ministry of Petroleum and Natural Gas; and
- (ii) Fourth Report on 'Demands for Grants (2015-16)' of the Ministry of Petroleum and Natural Gas.

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**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING  
COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT**

SHRI AHAMED HASSAN (West Bengal) : Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment (2014-15):—

Eleventh Report on 'Demands for Grants (2015-16)' of the Ministry of Social Justice and Empowerment (Department of Social Justice and Empowerment);

Twelfth Report on 'Demands for Grants (2015-16)' of the Ministry of Social Justice and Empowerment (Department of Empowerment of Persons with Disabilities);

Thirteenth Report on 'Demands for Grants (2015-16)' of the Ministry of Tribal Affairs; and

Fourteenth Report on 'Demands for Grants (2015-16)' of the Ministry of Minority Affairs.

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**REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE**

SHRI SHANTARAM NAIK (Goa) : Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee (2014-15):—

- (i) Fourteen Report on 'Integrated Child Development Services (ICDS) Scheme' based on C&AG Report No. 22 of 2012-13 relating to the Ministry of Women and Child Development;
- (ii) Fifteenth Report on 'Railways Finances' based on C&AG Report No. 12 of 2013 relating to the Ministry of Railways (Railway Board); and
- (iii) Sixteenth Report on Action Taken by the Government on the Observations/